

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5268

ANSWERED ON:26.04.2013

DISCRIMINATION IN MEDICAL INSTITUTIONS

Jeyadural Shri S. R.;Natarajan Shri P.R.;Premajibhai Dr. Solanki Kiritbhai;Sainuji Shri Kowase Marotrao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reservation policy framed by the Government with regard to faculties and students belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in medical institutions across the country;
- (b) whether cases of violation of the above reservation policy and discrimination towards faculties/students belonging to the above categories in medical institutions including AIIMS and Vardhman Mahavir Medical College, New Delhi have been reported in the country;
- (c) if so, the details thereof during the last three years and the current year and the action taken/proposed by the Government thereon;
- (d) whether the Enquiry Committee to look into the matter of the alleged prevalence of caste based discrimination by the authorities in Vardhman Mahavir Medical College has since submitted its report, if so, the reports/findings thereof and the follow up action taken/proposed by the Government thereon; and
- (e) the number of vacant posts of faculties in the Government medical institutions and the steps taken/proposed to fill the same?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.